

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1518

ANSWERED ON:13.12.2013

TAX ON PETROLEUM PRODUCTS

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Will the Minister of FINANCE be pleased to state:

(a) the rates of taxes levied on petrol, diesel and Aviation Turbine Fuel in the country in comparison with that of the United States of America, the United Kingdom and Sri Lanka;

(b) the amount of subsidy given to the petroleum sector and taxes collected from each such product during the financial years 2011-12, 2012-13 and the first six months of the current financial year 2013-14 in the country;

(c) whether any review of the relation between the subsidy given to the sector and revenue generated therefrom has been made or proposed to be made; and

(d) if so, the details of the finding therefrom and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J. D. SEELAM)

(a): Central Government levies Customs duty and Central Excise duty on petroleum products. The current Customs duty and Central Excise duty levied on petrol, diesel and Aviation Turbine Fuel in India are as under:

Products	Customs duty	Central Excise Duty
Petrol	2.5% Rs.9.20 per litre	
Diesel	2.5% Rs. 3.46 per litre	
Aviation Turbine Fuel	Nil	8%

Taxes levied on petroleum product wise in United States of America, the United Kingdom and Sri Lanka is not available. However, taxes levied on Diesel in the United States of America & the United Kingdom are as under: % of Taxes USA 13% UK 50%

(b): The amount of subsidy given to petroleum sector during the Financial years 2011-12, 2012-13 and the first six months of the current financial year 2013-14 is as below:

F.Y	Amount (Rs. in crore)
2011-12	86981
2012-13	103380
2013-14 (up to September)	27746

Taxes collected by the Central Government from petroleum product wise is not maintained. However, taxes collected from customs duty and Central Excise duty on petroleum products during the Financial years 2011-12, 2012-13 and the first six months of the current financial year 2013-14 is as below:

F.Y	Customs duty	Central Excise duty	Total Amount
2011-12	20520	74701	95221
2012-13	13705	84898	98603
2013-14 (up to September)	8129	42641	50770

(Provisional)

(c) & (d): Central Government reviews the fiscal policy from time to time. Changes in the duty structure are carried out whenever found necessary.